## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA(CAA) No. 49/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.05.2017

Name of the Company:

Swayam Shipping Services Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. NAVIN PAHWA

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PETITIONER

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## **ORDER**

Matter respend.

Learned Advocate Mr. Navin Pahwa present for Applicant.

Resolution passed by Board of Directors of Honest Buildcon Private Ltd filed.

Heard arguments of Learned Counsel for Applicant.

Orders reserved.

BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 16th day of May, 2017.